

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 548(ND) 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
13.12.2017**

**NAME OF THE COMPANY: Rita Kapur Vs. Invest Care Pvt. Ltd. & Ors**  
**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. Ranvir Singh, Advocate for the Petitioner		
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	For the Respondent (s)	: Ms. Aneet Bagga, Adv for R-4 Mr. Vivek Malik & Dhawal Jain, Advocates for R-1,2,3,6 & 7		
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**ORDER**

Id. Counsel for the Petitioner prays for some time to carry out the corrections in his applications which have been raised by way of objections by the opposite counsel. Copy of the amendment made be given in advance to the opposite counsel.

To come up on 15<sup>th</sup> December, 2017.

8  
-S-d-1  
**(S. K. Mohapatra)**  
**Member (T)**

-S-d-1  
**(Ina Malhotra)**  
**Member (J)**